

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 26th May, 2025

No.HC.VII-02/2013/3453/A Hon'ble the Chief Justice of the Gauhati High Court, in exercise of powers conferred upon Article 229 of the Constitution of India, has been pleased to appoint Shri Domo Padu, an officer in Grade-II of the Arunachal Pradesh Judicial Service, presently posted as Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Tezu, Lohit District as Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, at Yupia in his Grade Pay plus other allowances as admissible under the Rules with effect from the date of assuming charge of the said post, vice Shri Tailang Laji released.

By Order,
Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-02/2013/ 3454 - 3462 /A,

Dated 26.05.2025

Copy to:-

1. The Secretary (Justice)-cum-LR to the Government of Arunachal Pradesh, Itanagar for information and necessary action.
2. The Commissioner/Secretary (Law & Judicial), Government of Arunachal Pradesh, Itanagar for information
3. The Accountant General (Audit), Arunachal Pradesh, Itanagar.
4. The District & Sessions Judge,.....
5. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia. He is requested to inform the concerned Officer accordingly.
6. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice/Mrs. Justice.....Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREIN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI